

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1833
TO BE ANSWERED ON 16.12.2022**

BLOOD BANKS

**1833. SHRI MADDILA GURUMOORTHY:
SHRI VIJAY BAGHEL:
SHRI SUDHAKAR TUKARAM SHRANGARE:
SHRI ARUN SAO: SHRI ADALA PRABHAKARA REDDY:
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:
SHRI SUNIL KUMAR SONI:
SHRI SUNIL KUMAR SINGH:
SHRI MOHAN MANDAVI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) Whether the Government provides/proposes to provide any assistance to the States under the National Health Mission (NHM) to strengthen their Blood Banks;
- (b) If so, the details of number of licensed blood banks present in the country;
- (c) Whether any instance has been reported about the inadequate infrastructure leading to the problem in storing blood and if so, the steps taken to ensure adequate storage of the require blood in such Blood Banks;
- (d) The details of Blood banks strengthened/upgraded under NHM during the last three years and the current year in the country, year-wise and State/UT-wise including Chhattisgarh, Maharashtra and Rajasthan;
- (e) The number of Mobile Vans provided for blood collection and transportation to various States/UTs including Chhattisgarh, Jharkhand, Maharashtra and Rajasthan during the said period; and
- (f) The efforts being made to raise public awareness about the need for blood donation and transfusion across the country?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY
WELFARE**

(DR. BHARATI PRAVIN PAWAR)

(a) to (c): The Ministry of Health and Family Welfare provides technical and financial support to the States/UTs to strengthen the public healthcare system including blood services, based on the proposals received in the form of Programme Implementation Plans (PIPs) under National Health Mission. Government of India provides approval for the proposals in the form of

Record of Proceedings (RoPs) as per norms & available resources. The support for blood banks in government sector is also provided as per the state proposals. The details of number of licensed blood banks in States/UTs is annexed at **Annexure 'A'**.

(d) & (e): 1208 Blood Banks, 1514 Blood Storage units & 229 Blood Collection Transportation Van (BCTV) have been supported under NHM in various States/UTs as per **Annexure 'B'**. The year-wise support to various States including the Chhattisgarh, Maharashtra and Rajasthan may be seen at the following link:

<https://nhm.gov.in/index1.php?lang=1&level=1&sublinkid=1377&lid=744>

(f): In addition to support to the States/UTs for blood collection and transportation vans, support is also provided for “IEC activities for awareness”. Ministry of Health & Family Welfare has also initiated an e-Rakt Kosh portal which is an integrated blood bank Management Information System that facilitates the donor registration, camp registration by any NGO, camp approval by blood bank, blood donation updates and donor certificate generation. The portal can be accessed by any registered blood bank for uploading the details of blood donated and blood units issued.

Annexure A**Number of licensed Blood Centers in India State / UT wise up to 30 Nov. 2022**

S. No	Name of State	TOTAL
1	Andaman & Nicobar	03
2	Andhra Pradesh	213
3	Arunachal Pradesh	12
4	Assam	82
5	Bihar	108
6	Chandigarh	04
7	Chhattisgarh	121
8	Dadra & Nagar Haveli and Daman & Diu	03
09	NCT of Delhi	79
10	Goa	05
11	Gujarat	178
12	Haryana	141
13	Himachal Pradesh	24
14	Jammu & Kashmir	42
15	Ladakh	03
16	Jharkhand	64
17	Karnataka	260
18	Kerala	196
19	Lakshadweep	01
20	Madhya Pradesh	159
21	Maharashtra	364
22	Manipur	6
23	Meghalaya	10
24	Mizoram	11
25	Nagaland	06
26	Odisha	82
27	Pondicherry	17
28	Punjab	167
29	Rajasthan	218
30	Sikkim	06
31	Tamil Nadu	335
32	Telangana	262
33	Tripura	14
34	Uttar Pradesh	464
35	Uttarakhand	56
36	West Bengal	150

Annexure B**State-wise number of Blood Banks/ Govt. Blood Storage Unit/ Blood Vans Supported**

SN	State	Govt. Blood Bank	Govt. Blood Storage Unit	Blood Vans
1.	Andaman & Nicobar Islands	1	-	-
2.	Andhra Pradesh	41	98	13
3.	Arunachal Pradesh	10	1	2
4.	Assam	33	-	5
5.	Bihar	48	56	-
6.	Chandigarh	3	2	-
7.	Chhattisgarh	37	32	7
8.	Dadra & Nagar Haveli Daman & Diu	2	-	-
9.	Delhi	22	-	-
10.	Goa	3	-	2
11.	Gujarat	30	140	15
12.	Haryana	31	-	-
13.	Himachal Pradesh	20	-	-
14.	Jammu and Kashmir	37	24	2
15.	Jharkhand	32	36	4
16.	Karnataka	54	159	15
17.	Kerala	44	56	-
18.	Ladakh	3	-	-
19.	Lakshadweep	1	-	-
20.	Madhya Pradesh	63	97	52
21.	Maharashtra	76	147	6
22.	Manipur	5	5	1
23.	Meghalaya	9	9	3
24.	Mizoram	9	3	1
25.	Nagaland	10	2	-
26.	Odisha	59	44	11
27.	Puducherry	5	1	-
28.	Punjab	48	50	4
29.	Rajasthan	62	127	15
30.	Sikkim	5	-	-
31.	Tamil Nadu	108	282	20
32.	Telangana	58	25	20
33.	Tripura	12	7	3
34.	Uttarakhand	26	15	-
35.	Uttar Pradesh	110	41	18
36.	West Bengal	91	55	-

under NHM: